

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-45-2020**

Mr. Jaldeep Singh Yadav

... Applicant

Versus

State of Goa &amp; Anr.

... Respondents

Shri S.G. Desai, Senior Advocate with Shri Pavithran A.V., Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 29 October 2020****P.C. :**

The learned senior counsel for the applicant informs the Court that the investigating agency has already filed the chargesheet. Its beneficial for the Court if the copy of the chargesheet is before it.

2. The learned senior counsel assures the Court that he will supply a copy of the chargesheet and for that he wants the matter listed on 03.11.2020.

3. Post the matter on 03.11.2020.

**DAMA SESHADRI NAIDU, J.**

NH